

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (d) The matter falls essentially in the State sphere. According to the information made available by the Government of West Bengal the textile mills in West Bengal which had declared a lockout over the bonus issue were: (i) Kesoram Cotton Mills, from Oct. '30/1977 involving 7,900 workers, (ii) Midnapore Cotton Mills, from Oct. 26, 1977 involving 750 workers and (iii) Handa Textile Industries, Bishnupur from October 29, 1977 involving 500 workers. The lockout in Eastern Spinning Mills Pargacha from November 7, 1977 involving 1700 workers is reported to be due to alleged go-slow, indiscipline etc. on the part of the workers. According to the State Government report (dated December 11, 1977) the lockout in Kesoram Cotton Mills, Eastern Spinning Mills and Midnapore Cotton Mills, was continuing, and the lockout in Handa Textile Industries was lifted from December 10, 1977 following a settlement between the parties.

Night Air Mail Service

1233. SHRI S. W. DHABE:
SHRI DEORAO PATIL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration to resume Night Air Mail Service connecting Bareilly, Delhi, Calcutta and Madras via Nagpur; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) No, Sir.

(b) Does not arise.

Indian Nurses in the Federal Republic of Germany

1234. SHRI S. W. DHABE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a number of Indian nurses and other employees of the health services in the Federal Republic of Germany are being forced to leave their jobs and return to India; and

(b) if so, what steps Government have taken or propose to take to protect their interests in that country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) No, Sir. However, it is true that unemployment in FRG is putting pressure on the authorities to give preference for their own workers and that the contracts of foreign workers may not be renewed.

(b) The Indian Embassy in Bonn has taken up the question of Indian nurses who have difficulty in renewing work permits with Federal and Provincial authorities in FRG. The Embassy has been assured that bearing in mind the domestic and employment policies the concerned authorities would try to employ the affected nurses wherever possible.

Provident fund deposits by the Hindustan Lever Limited, Ghaziabad

1235. SHRI SUJAN SINGH: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the Hindustan Lever Limited Ghaziabad has deposited its provident fund contributions during the last two years, and if so, what are the details thereof; and

(b) if the reply to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR.